NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/2/2017

NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE**

REPRESENTATION BY WHOM

1. R. VIDHAASHANKAR) R. ASHORKUTUR

2. S.R.RAJAGOPAL ROHAN RAJASEKARAN

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for filing counter in the main CP and the CA. Time extended at request finally. Put up on 15.06.2017 at 10.30 A.M.

B.C.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)